

against the decision of Government to sell the PSUs without revaluation of the assets and without assessing the replacement cost before disinvestment/strategic sale;

- (b) whether a similar memorandum was given by TDP MPs;
- (c) if so, the details of the same;
- (d) the action taken by Government on the memoranda;
- (e) whether PSUs-wise examination of the cases under consideration for disinvestment is being taken up in Parliament as requested; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) to (f) The information is being collected and will be laid on the Table of the House.

Newsitem "Six Sick Units Sent to Morgue"

819. SHRI DIPANKAR MUKHERJEE: Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether Government's attention has been drawn to the newsitem "'Six sick units sent to morgue" published in the Telegraph, dated 21st June, 2000;
- (b) if so, whether the agenda papers sent to the Minister of Railways did not include the closure of the aforesaid six units, as reported in the newsitem;
- (c) if so, the reasons therefor; and
- (d) if not, whether any rejoinder has been sent by the PMO or Railways regarding the newsitem?

THE MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) to (d) The information is being collected and will be laid on the Table of the House.

Disinvestment of MUL

820. SHRI PREM CHAND GUPTA: Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether his Ministry is planning to disinvest Maruti Udyog Limited, fully or partly; and
- (b) if so, the details thereof?